

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

O.A. 834 OF 1996

DATE OF ORDER: 13.04.05

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman.
Hon'ble Mr. N.D. Dayal, Administrative Member.

Kajol Kr. Chowdhury

- v e r s u s -

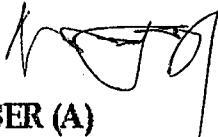
Telecom

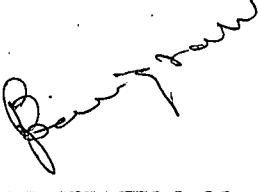
For the applicant : None.
For the respondents : Mrs. K. Banerjee, counsel.

O R D E R

PER JUSTICE B. PANIGRAHI, VC

When the matter is taken up today, none appears on behalf of the applicant on call. However, Mrs. K. Banerjee, 1d. counsel is present on behalf of the respondents. Since this case relates to the Telecom Department over which this Tribunal has no jurisdiction, therefore, the application is dismissed for want of jurisdiction.


MEMBER (A)


VICE-CHAIRMAN